

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. MA 3396/2019 IA 406/2021 IA 163/2021 IA 1160/2021 IA
948/2022 IN C.P.(IB)-1980(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022**

NAME OF THE PARTIES: Santanu T Ray
IN THE MATTER OF
Shanaya Fashions
V/s
Oneworld Industries Pvt. Ltd

APPEARANCE :

FOR THE INCOME TAX : Adv. Akhileshwar Sharma
MA 3396/2019

FOR THE LIQUIDATOR : Adv. Fenil Sangoi
IA 406/2021 IA 163/2021 IA 1160/2021 IA 948/2022

FOR THE APPLICANT : Adv. Adv. Rohit Gupta a/w Adv. Rubina
Khan, Adv. Mohammed Varawala

IA 1160/2021

FOR THE RESPONDENT : Adv. Jayom Shah

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

15.11.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)